

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

M.A. 61 of 98  
(OA 18/A & N/97) *ymr*  
*558/97*

Date of order 2.6.98

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Samiran Prodhan

- v e r s u s -

Labour

For the applicant : Mr. B. Dhara, counsel.

For the respondents : Mr. S.K. Dutta, counsel.

O R D E R

Mr. Dhara, Id. counsel appearing on behalf of the applicant submits that this M.A. bearing No. 61/98 has become infructuous since the date of hearing has been fixed by this Tribunal. So the M.A. is disposed of accordingly. Mr. Dutta is present for the respondents. Rejoinder, if any, may be filed in the meantime.

*[Signature]*  
( D. Purkayastha )  
Judicial Member